

(8)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 409/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Magicrete Buildings Solutions Pvt.Ltd.
V/s.
Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<u>R.J. Chag</u>	<u>Adv. for Respondent</u>	
9	<u>Sankalp Anantwar</u> <u>c/o IndiaLaw Jr</u> <u>Corporate Deptn.</u>		
9	<u>Adv. Shrey Farterepka</u> <u>a/c/o Adv. Akshita Palvia</u> <u>a/c/o Adv. SIDDHA PAMECHA</u> <u>2/b MN ORDER ASSOCIATES</u>		

TCP No.409/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Respondent present. At request of the parties, list this matter on 15.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)